

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 641/9/HDB/2019
NAME OF THE COMPANY	NCS Sugars Ltd
NAME OF THE PETITIONER(S)	Agarwal Coal Corporation Pvt Ltd
NAME OF THE RESPONDENT(S)	NCS Sugars Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

**Counsels appearing for both sides connected via video-conference.
In view of the submissions made by the Counsel for Petitioner that he has
filed a memo for withdrawal of the petition as they have reached a mutual
settlement, the matter is dismissed as withdrawn.**


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)